


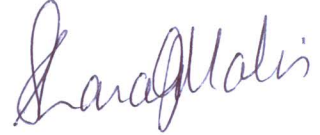


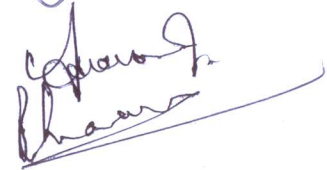
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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : MARG LTD + 1
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. INDUMATHI RAVI	Counsel for 8 th Respondent	
	Shana Malis Aij Basha Sameer Pandit	Counsel for R2 and to R5	
	RAJENDRAN RAGHAVAN & RUBINI K.	Counsel for 7 th Resp.	
	M/S. SHIVAKUMAR + JURESH (SAMYUKTA)	Counsel for R1 in CP (R3 in CA)	
	Vijaya Prashanthu. J. R. Shankaranarasayanam }	Counsel for petitioner.	

ORDER

Counsel for the applicant in CA1/2015 present and filed an affidavit showing proof of service of notice to R7 & R9 in the CA. Counsels for the other respondents are present. Respondent/petitioner in the CA undertakes to inform the counsel for R7 & R9 in the CA regarding the next date of hearing. The matter is posted for final hearing in the CA. Put up on **28.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)